

Patna High Court, Patna
Notice

Following 9 (Nine) more Candidates have been selected for temporary engagement as Skilled (Literate) Mazdoors on daily wages basis in the establishment of this Court, as long as the work is available or their services are found to be satisfactory:-

Sl. no.	Roll No.	Name
1	2	3
1.	1112	Om Prakash Kumar
2.	2638	Avishek Kumar
3.	5520	Sunil Kumar Chowdhry
4.	6232	Vishwajeet Kumar
5.	4599	Vikas Kumar
6.	591	Md. Neyaz Ahmad
7.	5696	Mayank Kumar Singh
8.	5719	Sujit Arvind Mehta
9.	3366	Anant Anand

If they are willing to accept the engagement on the aforesaid terms, they are hereby directed to join within a fortnight from the date of receipt of the Engagement Letter, failing which the engagement may be cancelled without any further intimation.

Engagement Letters are being sent through Registered Post.

This may not be treated as employment in High Court establishment nor this will create a right to employment in the High Court establishment.

No Traveling Allowance is admissible for joining.

If already employed, they must bring their relieving certificates from their present employers at the time of joining. They are also directed to bring the following certificates at the time of joining, failing which their joining will not be accepted :-

- (1) Original School Leaving Certificate.
- (2) Original Educational Qualification Certificate.
- (3) Original Address Proof Certificate.
- (4) Photostat copies of all the Certificates as asked for above and also the Photostat copy of the Engagement Letter alongwith two self attested recent passport size photographs.
- (5) Self declaration of criminal antecedent or past and pending criminal case, if any, on affidavit.

Date :- 20.12.14


Registrar General
Patna High Court, Patna